

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C)

No(s). 35095/2012

KULRAJI(D) TR.LRS.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and c/delay in filing
substitution appln. and c/delay in refiling SLP and substitution)

Date : 02/09/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr Nishant Kumar, Adv.
Mr. Manu Shanker Mishra, Adv.

For Respondent(s)

Mr Kunal Verma, Adv.
Mr Ardhendumauli Kumar Prasad, Adv.UPON hearing the counsel the Court made the following
O R D E RFour weeks time is granted to the ld. Counsel for the
petitioner for filing affidavit of service in respect of
chamber summons.Counter affidavit has been filed on behalf of
respondent Nos. 1 and 2.

List again on 16.10.2014.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.09.06
12:09:13 IST
Reason:(PANKAJ BHANDARI)
Registrar